

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2003/6882/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 20<sup>th</sup> December, 2021.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. DJM/7224 dated 16.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to **avail winter vacation from 24.12.2021 till 31.12.2021 with station leave permission, with the official vehicle, at your own cost, from the morning of 24.12.2021 till the evening of 02.01.2022** . Further, the Addl. Sessions Judge cum Special Judge (POCSO) and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2003/6883-84 /A, dated , 20-12-2021**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. ✓ The Project Manager, Gauhati High Court.

*S.P.*  
*20/12/21*  
**JT.REGISTRAR (VIGILANCE)**

*Rda*